

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

26. IA 919/2022 IA 1192/2024 in C.P. (IB)/3171(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.04.2024**

NAME OF THE PARTIES:- IA 919/2022 Amit Poddar Vs. Tulsi Extrusions Ltd.
IA 1192/2024 Tulsi Extrusion Limited Vs. Department of Goods and Service Tax
IN THE MATTER OF
Punjab National Bank
V/s
Tulsi Extrusions Ltd

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 1192 of 2024:- Counsel, Yahya Batatawala appeared for the Applicant, Counsel, Krishnan Iyer appeared for the Liquidator and Counsel, Amar Mishra appeared for the Respondent no. 2/GST Department. Counsel appearing for the Respondent no. 2 seeks time to file reply. Let reply, if any, on behalf of the Respondent no. 2/GST Department be filed within a period of three weeks from today by serving an advance copy on the other side at least two days before the next date of hearing. List this matter on **21.06.2024**.

IA 919 of 2022:- List this matter on **21.06.2024**.

SD/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

SD/-

KULDIP KUMAR KAREER
Member (Judicial)